

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1577/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Kamdhenu Agrochem Industries
V/s.
Jogma Laminates Industry Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14	Kingston D'souza.	Advocate	Jf.
	Jinesh Jani	Advocate } for Operational Creditor.	

ORDER
CP No.1577/ I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel has reported that Settlement talks are in progress, at their request, list this matter for reporting settlement on 11.1.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)